

Open Court.

Central Administrative Tribunal,  
Allahabad Bench, Allahabad.

Dated: Allahabad, This The 19th Day of October, 2000.

Coram: Hon'ble Mr. Justice R.R.K. Trivedi, V.C.  
Hon'ble Mr. S. Biswas, A.M.

Original Application No. 1143 of 2000.

Laxman Singh Negi,  
s/o Sri Bhawan Singh Negi,  
r/o village Bainjwari,  
Post Office- Pauri  
Patty- Nandalsyan  
Distt. Pauri Garhwal.

. . . Applicant,

Counsel for the Applicant: Sri R.K. Singh, Adv.  
Sri V.K. Bisht, Adv.

Versus

1. Union of India, through Secretary,  
Ministry of Information and Broadcasting,  
New Delhi.
2. Director General,  
All India Radio, New Delhi.
3. Station Director,  
Akashwani Pauri Garhwal.
4. Special Land Acquisition Officer,  
Distt. Pauri Garhwal..

. . . Respondents.

Order (Open Court)

We have heard counsel for the applicant. This application under section 19 of the Administrative Tribunals Act, 1985 has been filed for a direction to the respondents to consider the applicant for appointment as Typist (Class III employee) in



Akashwant ~~of~~ Pauri Garhwal. He has also prayed that he has served for three and a half years and his services have been terminated by an oral order. Respondents may be directed to re-instate him.

2. The applicant has already filed a representation for aforesaid relief before Director General, All India Radio (Respondent No.2). The grievance of the applicant is that his representation has not been decided.

3. Considering the aspect, as applicant has already approached appropriate authority, in our opinion, respondent No.2 may be directed to decide the representation of the applicant by a reasoned order within a specified time.

4. The application is accordingly disposed of finally with the direction to respondent no.2 to decide the representation of the applicant by a reasoned order within a period of two months from the date, a copy of this order is filed before him. In order to avoid delay, it shall be open to the applicant to file a fresh copy of the representation before respondent no.2 along with a copy of this order.

No order as to costs.

*S. B.*  
Member (A.)

*R. J.*  
Vice Chairman

Nafees